

(d) whether the Qutab Minar and Red Fort in Delhi are also due for extensive repairs;

(e) if so, what steps are being taken to carry out the repairs to all these decaying monuments; and

(f) whether there is any proposal to privatise the conservation and preservation of these monuments, if so, what are the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The process of decay is inherent in the materials used in Taj Mahal or in any other monument but the Archaeological Survey of India has taken preventive measures to arrest the decay through chemical preservation, structural repairs and other methods of conservation.

(c) Process of decay in the monuments protected by the Archaeological Survey of India including the Fatehpur Sikri complex and Agra Fort has been arrested.

(d) and (e) Repairing works are already in progress in Qutab Minar and various parts of Red Fort, Delhi.

(f) No, Sir.

Staff in Kendriya Vidyalayas

854. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that staff-strength in Kendriya Vidyalayas is determined by certain norms; if so, what are the details of the norms in this regard;

(b) what is the number of employees in each category in each Vidyalaya of Delhi as on 1st May, 1990 and 1st May, 1991;

(c) whether there is any over-staffing in any of the Vidyalayas; and

(d) if so, the details thereof and steps taken/contemplated to reduce the strength of these Vidyalayas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir. The norms for determination of staff-strength of Kendriya Vidyalayas are as at Annexure- [See Appendix CLXI, Annexure No. 17]

(b) A statement indicating the number of employees category-wise in each Vidyalaya in Delhi as on 1st May, 1990 and 1st May, 1991 is at Annexure [See Appendix CLXI Annexure No. 18]

(c) and (d) A statement indicating the additional staff in various Kendriya Vidyalayas in Delhi, is at Annexure [See Appendix CLXI, Annexure No. 19]. Such staff is adjusted by sanction of requisite number of posts, keeping in view the number of sections in the Vidyalayas and accepting the request transfer of employees.

Extension of Copyright for Works of Rabindranath Tagore

855. SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have decided to extend the copy right for works of Rabindranath Tagore by a period of another 20 years; and

(b) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The matter is under the consideration of Government.

Malpractices during examinations

856. SHRI SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Board of Secondary Education proposes to take some new steps to stop malpractices in examinations from the next year;

(b) if so, what are the details thereof;